

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00676/2018

Friday, this the 12<sup>th</sup> day of April, 2019

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

K.Babu,  
S/o.Narayana Pillai,  
Retired Colony Gangman/W/QLN.,  
Trivandrum Division, Southern Railway.  
Residing at Ratheesh Bhavan,  
Mangadu P.O., Kollam.

...Applicant

(By Advocate: M/s.Varkey & Martin)

**Versus**

1. Union of India represented by the General Manager,  
Southern Railway, Park Town, Chennai – 600 003.
2. Senior Divisional Personnel Officer,  
Southern Railway, Trivandrum Division,  
Trivandrum – 14.
3. The Divisional Railway Manager,  
Southern Railway, Trivandrum Division,  
Trivandrum – 14. ...Respondents

(By Advocate: Mr.Thomas Mathew Nellimoottil)

The OA having been taken up on 12<sup>th</sup> April, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

An affidavit has been filed by respondent no.2 enclosing a copy of the Memorandum dated 28.3.2019 granting 3<sup>rd</sup> MACP to the applicant. We are of

the view that the Original Application can be disposed of at this point by directing the respondents to disburse arrears due to the applicant as per Annexure R-1 order within 60 days from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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### List of Annexures

Annexure A1 - A true copy of the order No.AEN/TVS/6.3 dated 9.11.1986.

Annexure A2 - A true copy of the service certificate of the applicant.

Annexure A3 - A true copy of the service certificate of the Janardhanan Pillai.R.

Annexure A4 - A true copy of the service certificate of the Sasidharan Pillai.R.

Annexure A5 - A true copy of the representation submitted to the 2<sup>nd</sup> respondent.

Annexure A6 - A true copy of the letter bearing No.V/P.721/MPA 2017/KRB/118 dated 13.7.2017 issued on behalf of the second respondent.

Annexure A7 - A true copy of the letter bearing No.V/P.500/PA/67/2017 dated 12.12.2017 issued by the third respondent.

Annexure R1 - True copy of the Memorandum No.V/P535/VII/MACPs/ Engg. dated 28.3.2019.

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